

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: KALISMA STEEL PRIVATE LIMITED Date of Commencement of Liquidation: 09-03-2021; List of Stakeholders as on Date: 31-08-2022; Name of IP: Mr. Jagdish Ratanlal Ahuja; Process Number: 1; Last 5 digit of registration number: 11175

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		0		0				NA
2	Liquidation costs incurred till date		10797536		10797536				NA
3	Secured financial creditors	4	2243691281	3	2225215431		23797425		Annexure 3
4	Unsecured financial creditors	2	53680531	2	53680531				Annexure 4
5	Operational creditors (Workmen)	92	13202977	89	12039535		1163442		Annexure 5
6	Operational creditors (Employees)	18	14800256	18	12408380		2391876		Annexure 6
7	Operational creditors (Government Dues)	5	1594136516	5	275482324		1318654192		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	51	154811620	41	110122160		44689460		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)		0		0		0		Annexure 9
Total		172	4085120717	158	2699745897	0	1390696395		